

Annexure-4

Name of the Corporate Debtor: MERCATOR PETROLEUM LIMITED

Date of commencement of CIRP: 31.08.2020

List of creditors as on: 28.01.2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?					
1	MERCATOR LIMITED	09-Apr-21	2,50,86,94,347	1,18,17,95,267	Unsecured	-	Yes	-	-	1,32,68,99,080	-	Note 1
TOTAL			2,50,86,94,347	1,18,17,95,267				0.00%	-	1,32,68,99,080	-	

Notes:

1 The claimant has not provided duly stamped documents. Legal advice is being sought in this matter and based on the legal advice, this claim may be modified including for the compounded penal interest and interest during Covid-19 period.